

by you. If the hon. Member so desires, I will furnish them later.

[English]

Master Plan for Delhi

166. DR. G.S. RAJHANS† :
SHRI V. SREENIVASA PRASAD :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Population in Delhi Plan underestimated" appearing in the Indian Express dated 31 December, 1986;

(b) whether there is any proposal under consideration of Union Government to amend the second Master Plan keeping in view the transport problem in the capital; and

(c) if so, the time by which a final decision is likely to be taken to amend the Master Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The Master Plan for Delhi is being modified, having regard to the perspective needs of transportation, housing and other infrastructure of its projected population in the year 2001.

(c) Government is making all possible efforts to finalise these modifications expeditiously.

DR. G. S. RAJHANS : Unfortunately, the reply is deadly evasive. "Expeditiously" means anything. It may mean five years, it may mean one day. I want to know from the hon. Minister exactly by which date this modified Second Master Plan will be available to us.

[Translation]

SHRI DALBIR SINGH : Mr. Speaker, Sir, the hon. Member's observation about expeditiousness is not correct. The plan which was formulated in 1962 was made for

20 years and our Ministry had directed the D.D.A. in 1979—two years before the completion of the plan period in 1981—to chalk out a modified second Master Plan. About 800 objections and suggestions in respect thereof have been received, for which the D.D.A. has set up a special board as well as a steering Board. It was hoped that it would complete its work by March but it will take some more time. Our Ministry is seized of the issue and we want that all the modifications in our Master Plan of Delhi for the period 1981-2001 should be made at the earliest so that it could be submitted to the cabinet for approval. Hence, it is not that we are making any delay in processing all these matters.

[English]

DR. G.S. RAJHANS : In view of the unprecedented growth in population in and around Delhi, I want to know from the hon. Minister whether this Modified Master Plan will have any co-relation with the Plan relating to the National Capital Region.

[Translation]

SHRI DALBIR SINGH : As regards the population growth, according to 1981 census the population of Delhi was 62.2 lakhs and it is growing at the rate of 4.34 per cent per year. D.D.A. is alive to this problem and D.C.P.O. and other authorities are also vigilant about all its aspects. Experts on this subject and organisations like N.C.R. are also giving their suggestions and recommendations. Our next plan would be prepared after considering all these aspects.

[English]

SHRI SURENDRA PAL SINGH : Sir, is it a fact that in the original Master Plan of Delhi, the entire forest area along the ridge was earmarked as the green belt and that was done in order to preserve the forest area from degradation and encroachment? May I know what is the position today? Is it the same as was originally stipulated or has it decreased considerably?

SHRI P. KOLANDAIVELU : Even in the Master Plan ?

[Translation]

SHRI DALBIR SINGH : It has not come to our notice and if something has come to the notice of the hon. Member, then he may kindly write to us. We will inform him accordingly.

MR. SPEAKER : Please do something. Along with it, I would like to point out that the spacing in the D.D.A. colonies is not proper. You must see to it. There must be some breathing space in the colonies otherwise they would be reduced to a concrete jungle. I have seen this position in many places.

[English]

(Interruptions)

PROF. MADHU DANDAVATE : He must change the number of his spectacles.

(Interruptions)

Distribution of Land under Bhoodan and Gramdan Movements

*167. **DR. KRUPASINDHU BHOI :** Will the Minister of AGRICULTURE be pleased to state :

(a) the total land donated under the Bhoodan and Gramdan movements, the land distributed so far and the land that awaits distribution;

(b) the reasons for delay in distribution of land with area of land donated and distributed so far; and

(c) the steps envisaged for early distribution of the remaining land ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) to (c). A statement is given below.

Statement

(a) and (b). Out of 45,88,381 acres of land donated, 22,49,883 acres have been distributed so far leaving 23,38,498 acres of land for distribution. The reasons for non-

distribution of remaining land as indicated by some States are non-placement of donation deeds/Dan patras for confirmation before revenue officers, their pendency with them for scrutiny, donated land being still in possession of donors or under unauthorized occupation or involved in litigation or unfit for cultivation etc.

(c) The State Governments have been advised to expedite distribution of remaining bhoodan land.

DR. KRUPASINDHU BHOI : Mr. Speaker, Sir, if you will read the answer and the statement, I think it will be a long answer, and the hon. Minister must have given the details of the Bhoodan movement in each State. So, first what I want to know from the hon. Minister is the total number of acres of land. He had given a figure of 45.88 lakh acres, but in the previous report from the Government they have given a figure of 46.88 lakh acres. It is a matter of jugglery of statistics. Will the hon. Minister look up and State the State-wise total acreage of distribution of the land that has been distributed under the Bhoodan Yagna movement and which States are being doing better and which are the States which are not doing better ?

[Translation]

SHRI RAMANAND YADAV : Mr. Speaker, Sir, it is true that correct figures are not available with us and I want to reply to the question of the hon. Member with whatever figures are available with us. In Andhra Pradesh, 1,95,509 acres of land has been donated out of which one lakh acres have been distributed. About 95,000 acres are left. In Assam, 940 acres have been donated and the entire land has been distributed. In Bihar, 21,19,670 acres of land has been donated ... (Interruptions) ...

(Interruptions)

[English]

SHRI SAIFUDDIN CHOWDHARY : He should have given these details in the statement.

SHRI RAMANAND YADAV : He has asked for it. He wants to know these details... (Interruptions)